

Free power to host States

2425. SHRI BHUPINDER SINGH: Will the Minister of POWER be pleased to state:

(a) whether the Ministry is aware that the Chief Minister of Odisha has written to the Deputy Chairman, Planning Commission and the Chief Ministers of mineral-rich States like Odisha, Chhattisgarh and Jharkhand had placed a memorandum for equitable compensation to the host power generating States and levy of duty on power generation; and

(b) whether as TERI has given its report to the Planning Commission, the Ministries of Power and Coal would take appropriate steps so that the States may be allowed free power to host State and to levy on environmental tax to mitigate the environmental impacts?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Yes, Sir.

The major coal bearing States *i.e.* Odisha, Jharkhand and Chhattisgarh have been airing their concerns about the negative externalities they face in connection with coal mining and coal based power generation and have been demanding equitable compensation to host power generating States and levy duty on power generation.

(b) In this regard, the Planning Commission engaged TERI to suggest a suitable methodology for compensation to the States. TERI submitted its report to the Planning Commission.

The report has not recommended the use of free power to cover negative externalities as the same may create different implications for power deficit and power surplus states.

Government of India have already introduced in 2010 a Clean Energy Cess for which a levy of ₹100 is now imposed for every tonne of coal. The amount collected is provided to National Clean Energy Fund (NCEF) which aims to fund projects on clean energy, including in the host States.

Power supply in rural areas

2426. DR. PRABHAKAR KORE: Will the Minister of POWER be pleased to state:

(a) whether Government proposes a plan for rural electrification on the lines of Jyotigram Yojana of Gujarat Government for providing 24 hours uninterrupted quality power supply to rural areas in the country;

- (b) if so, the details of the proposal;
- (c) whether Government has fixed any time frame for implementation of the plan; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) Government of India has introduced Deendayal Upadhyaya Gram Jyoti Yojana for feeder separation, strengthening of sub-transmission and distribution system including metering of distribution transformers/feeders/consumers and rural electrification with a scheme outlay of ₹43033 crore during the entire implementation period in Twelfth and the Thirteenth Plan. Schedule of completion of the projects under the scheme is within a period of 24 months from the date of issue of letter of Award by the utility. The scheme of Rajiv Gandhi Grameen Vidyutikaran Yojana has been subsumed in the new scheme.

Investment in power sector

2427. DR. BHALCHANDRA MUNGEKAR: Will the Minister of POWER be pleased to state:

- (a) the amount of public and private investments in the power sector during the last five years;
- (b) the additional power requirement of the country for the next five years; and
- (c) in view of the above, what steps the Ministry proposes to take to enhance public and private investment in the power sector?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) As per the information provided by the project authorities to the Central Electricity Authority, amount of Public and Private investments in the power sector during the last five years (from 2009-10 to 2013-14) was ₹510557.02 crore and ₹355829.85 crore respectively.

(b) As per the Eighteenth Electric Power Survey published by Central Electricity Authority, total power requirement of the country for the next five years (for utilities only) is as under:

Year	Electrical Energy Requirement (MU)	Peak Electric load (MW)
2015-16	1248081	181988
2016-17	1354874	199540
2017-18	1450982	214093
2018-19	1552008	229465
2019-20	1660783	246068